

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 12 of 2014 &**  
**I.A. No. 16 of 2014**

**Dated : 6<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**  
**Versus**

**Chhattisgarh Elec. Reg. Commission & Anr. ..Respondent(s)**

**Counsel for the Appellant (s) : Mr. Arun Bharnagar (Rep.)**

**Counsel for the Respondent(s): Mr. C.K. Rai for R-1**  
**Mr. Raunak Jain for R-2**

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for further hearing on **21.08.2014.**

**(Rakesh Nath)**  
**Technical Member**  
Ts/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**